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Title: Ruling regarding notices of Adjournment Motions.

HON. SPEAKER: The 'Zero Hour' will be taken up in the evening.

Members, I have received notice of Adjournment Motion from Shri Premachandranji on JNU. But yesterday only, a full discussion was there on this subject. Then, Shri Jai Prakash Narayan Yadav has also tabled a notice of Adjournment regarding discontinuation of Rail Apprenticeship examination. The matter can be raised during discussion on the Railway Budget. That is why, I have disallowed the notices of Adjournment Motion.